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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD
C.P.NO.17/97 in O.A.NO.160/94

Between:

Dt. of Order: 27.3.97

G.Sanyasi Rao

...Applicant

And

1. Sri K.K.S.Rao, Chief Personnel Officer,
(Administration), South Central Railway,
Secunderabad.

...Respondents

Counsel for the Applicant : Mr.P.Rathaiah

Counsel for the Respondents : Mr.V.Rajeswara Rao

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (B)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

Heard Sri P.Rathaiah learned counsel for the applicant and Sri V.Rajeswara Rao learned CGSC for the respondents.

The learned counsel for the applicant today produced a memorandum No.P(C)648/OA:160/94 dt.13.3.97 (this memorandum is taken on record) wherein the directions given in the judgement has been implemented subject to the outcome of the SLP pending before Hon'ble Supreme Court, New Delhi. In view of the above position the CP is closed.


18-6-97
DEPUTY REGISTRAR(J)